

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 8759/2016

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

YADVENDRAM BIKARAM SINGH

Respondent(s)

Date : 11-05-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr Vikas Chaudhary, Adv.
Mrs. Rachna Gupta, AOR

For Respondent(s)

Mr Sandiv Kalia, Adv.
Ms Reena Rao, Adv.
Dr. Sushil Balwada, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Statement of case has not been filed by the parties and
time has expired.

As per office report, matter is incapable of valuation.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

KAPIL MEHTA
Registrar
11.05.2018

hj